

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2014
CONT.A./18(KB)2023,
IA(COMPANIES.ACT)/74(KB)2023,
IVN.P/180(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	DHIMAN SAHA VS LIFE CHEMICALS PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Souna Bhattacharya, Adv.] For the Applicant IVN.P/180(KB)2018

Mr. Kausik Das, Adv.] For the Respondent

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **14th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**